

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1844
ANSWERED ON:29.11.2002
APPAREL PARKS
ANANTA NAYAK;GADDE RAMAMOHAN

Will the Minister of TEXTILES be pleased to state:

- (a) the objective of establishing apparel parks;
- (b) the number of apparel parks proposed and sanctioned so far; State-wise;
- (c) the facilities provided by the Union Government in setting up these parks;
- (d) whether there is any other proposal under the consideration of the Government to set up such parks elsewhere in the country; and
- (e) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

(a) A centrally sponsored scheme titled `Apparel Parks for Exports Scheme` has been launched. The objectives of the scheme are as under:-

- i) To give a focussed thrust to setting up of modern apparel manufacturing units of international standards in clusters of excellence which will work as one-stop-shop for reputed international buyers.
- ii) To give fillip to domestic production to meet competition from imports and to promote exports in this sector.

(b) Certain State Governments have forwarded project proposals for setting up of Apparel Parks for Exports in their respective States at viz. Visakhapatnam and Kuppam (Andhra Pradesh), Ludhiana (Punjab), Surat and Ahmedabad (Gujarat), Chennai, Kancheepuram and Tirupur (Tamilnadu), Kolkata-Howrah (West Bengal), Bangalore and Bellary (Karnataka), Tronica City and Kanpur (Uttar Pradesh), Indore, Jabalpur, Malanpur-Ghirongi, Kheda (Madhya Pradesh), Gannaur (Haryana), Thiruvavanthapuram (Kerala), Solar (Himachal Pradesh), Bhagalpur (Bihar), Bhubaneshwar (Orissa) .

The Project Approval Committee, constituted under the guidelines of the `Apparel Park for Exports` scheme, has accorded in-principle approval to the nine project proposals for setting up Apparel Parks at Tronica City & Kanpur (U.P.), Surat (Gujarat), Thiruvananthapuram (Kerala), Visakhapatnam (Andhra Pradesh), Ludhiana (Punjab), Bangalore (Karnataka) and Tirupur & Kanchipuram (Tamil Nadu).

(c) Under the Scheme, Government of India assistance to the tune of 75% of the infrastructure development cost subject to a maximum of Rs. 10 crores is admissible. In addition, 100% assistance upto a maximum of Rs. 5 crores is available for setting up of an effluent treatment plant, creche/s, any multi purpose centre/hall for marketing /display etc and assistance to the tune of 50% subject to a maximum of Rs. 2 crores is available for the cost of any training facility created in the park.

(d) The project approval Committee will review the setting up of new parks from time to time.

(e) Does not arise.